

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : MA/1314/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan RP
(P Dot G Constructions Pvt Ltd)
NAME OF RESPONDENT : Hamisini Reddy & 2 Ors
SECTION : Sec 66 of IBC

ORDER

Learned Counsel for Applicant Mr. Ravi Rajagopalan and Learned Counsel for Respondent Mr. K. Moorthy are present through video conferencing platform.

In relation to the citations and judgments which has been circulated today by Learned Counsel for the Applicant, Learned Counsel for Respondent seeks some time to go through the judgment and accordingly to react.

Taking into consideration the said representation of Learned Counsel for Respondent post this matter on **29.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)